

ANNEXURE - E													
LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)													
NAME OF THE CORPORATE DEBTOR: SIMBHAOLI SUGARS LIMITED													
DATE OF COMMENCEMENT OF CIRP : 11TH JULY 2024													
List of Creditors as on 17.07.2026													
(Amount in ₹)													
Details of Claimant		Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
Sl. No	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	CGST Division - Hapur, Noida	Central Government	05/09/2024	863,259,183.00	45,107,749.00	GST Demand	NO	NA	818,151,434.00		-	-	Demand raised under various matters pending for adjudication
2	Excise & Taxation Officer -cum-Assessing Authority, Ward-02, Faridabad (East)	Central Government	03/08/2024	28,589.00	28,589.00	VAT Demand	NO	NA			-	-	
3	ITO TDS-II, LUCKNOW	Central Government	26/07/2024	693,440.00		TDS Demand	NO	NA			693,440.00	-	
4	Commissioner of Custom (Gujrat)	Central Government	18/09/2024	45,114,481.00		Customs Demand	NO	NA			45,114,481.00	-	
5	EPFO, Gorakhpur (Bahraich)	State Government	19/03/2025	24,091,844.00		EPFO Demand	NO	NA			24,091,844.00	-	
6	Goods and services Tax, state Tax, Hapur	State Government	16/01/2025	63,666,355.00		GST Demand	NO	NA			63,666,355.00	-	
7	Kerala GST - OFFICE OF THE DEPUTY COMMISSIONER, TAX PAYER SERVICES DIVISION, KOZHIKODE NORTH	State Government	16/10/2024	613,948.00		Liability for year 2001	NO	NA			613,948.00		
Grand Total				997,467,840.00	45,136,338.00	-	-	-	818,151,434.00	-	134,180,068.00	-	



Place : New Delhi
Date : 17.07.2026

ANURAG GOEL
Interim Resolution Professional in the matter of
SIMBHAOLI SUGARS LIMITED
Registration Number: IBBI/PA-001 /IP-P00876/2017-18/11460
CIRP Process Email: cirp.simbhaoli@gmail.com